

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice S. Ravindra Bhat, Judge, Delhi High Court as Chief Justice in Rajasthan High Court.

Office of the Chief Justice of the Rajasthan High Court has recently fallen vacant, consequent upon transfer of Mr. Justice Pradeep Nandrajog, Chief Justice of that High Court to Bombay High Court. Therefore, appointment to that office is required to be made.

Mr. Justice S. Ravindra Bhat is the senior-most Judge from Delhi High Court and is functioning in that High Court since his elevation. Having regard to all relevant factors, the Collegium finds Mr. Justice S. Ravindra Bhat suitable in all respects for being appointed as Chief Justice of the Rajasthan High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium is conscious of the fact that consequent upon the proposed appointment, there will be three Chief Justices from Delhi High Court, which has the special distinction of being the High Court for the national capital.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
April 08, 2019.